# West Bengal Act I of 1967

# THE WEST BENGAL APPROPRIATION (VOTE ON ACCOUNT) ACT, 1967.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 28 March, 1967.]

[28th March, 1967.]

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of a part of the year ending on the thirty-first day of March, 1968.

Whereas it is expedient to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of a part of the year ending on the thirty-first day of March, 1968;

It is hereby enacted in the Eighteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

- 1. This Act may be called the West Bengal Appropriation (Vote on Account) Act, 1967.
- 2. From and out of the Consolidated Fund of West Bengal there may be withdrawn sums not exceeding those specified in column 2 of the Schedule amounting in the aggregate to the sum of rupees one hundred and nine crores, two lakhs and forty-three thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1968.
- 3. The sums authorised to be withdrawn from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

Short title.

Withdrawal of Rs. 1,09,02,43,000 from and out of the Consolidated Fund of West Bengal for the year 1967-68.

Appropriation.

[West Ben. Act

(Schedule.)

#### SCHEDULE.

(See sections 2 and 3.)

1	2		
	s	ums not exceeding	g
Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs.
A—Gollection of Taxes, Duties and Other Principal Revenues.	ST BENG	THE WE	
4—Taxes on Income other than Corporation Tax.	2,90,000	1,000	2,91,000
9—Land Revenue  J—Contributions and Miscellaneous Adjustments.  76—Other Miscellaneous Compensations and Assignments.  AA—Capital Account of Compensation on the abolition of Zamindari System outside the Revenue Account.  92—Payment of compensation to Landholders, etc., on the abolition of the Zamindari System.	3,00,74,000	1,92,000	3,02,66,000
A—Gollection of Taxes, Duties and Other Principal Revenues.	i balsarê vil		
10—State Excise Duties	25,75,000	1,000	25,76,000
11—Taxes on Vehicles	4,65,000		4,65,000
12—Sales Tax	17,83,000	1,000	17,84,000
13—Other Taxes and Duties	6,90,000		6,90,000
14—Stamps	7,86,000		7,86,000
15—Registration Fees	16,23,000	Carrier Charles	16,23,000
B—Debt Services			
16—Interest on Debt and other Obligations	20,00,000	7,41,54,000	7,61,54,000
17—Appropriation for Reduction or Avoidance of Debt.			8.0

1	2		
	Sums not exceeding		
Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs.
C—Administrative Services.			
18—Parliament, State/Union Territory Legislature.	20,69,000	24,000	20,93,000
19—General Administration	1,91,16,000	5,33,000	1,96,49,000
21—Administration of Justice	52,96,000	16,65,000	69,61,000
22—Jails	.63,29,000	because he	63,29,000
<b>23</b> —Police	5,87,59,000	16,000	5,87,75,000
$ \begin{array}{ccc} 26 - \text{Miscellaneous} & \text{DepartmentsFire Ser-} \\ & \text{vices,} \end{array} $	24,94,000		24,94,000
26—Miscellaneous Departments—Excluding Fire Services.	1,25,21,000	1,000	1,25,22,000
D—Social and Developmental Services.			
27—Scientific Departments	26,000	•••	26,000
28—Education	13,43,80,000	••	13,43,80,000
9—Medical	5,25,54,000		5,25,54,000
30—Public Health	2,90,99,000		2,90,99,000
31—Agriculture—Agriculture  DD—Capital Account of Social and Developmental Services outside the Revenue Account.  95—Capital Outlay on Schemes of Agricultural Improvement and Research.	6,14,98,000	1,000	6,14,99,000
D—Social and Developmental Services.	-anna baal	er Ebillio ville	3 123 32—38
31—Agriculture—Fisheries	29,67,000		29,67,000
33—Animal Husbandry	)		
II—Miscellaneous Capital Account outside the Revenue Account.	3,22,27,000		3,22,27,000
124—Capital Outlay on Schemes of Government Trading—Greater Calcutta Milk Supply Scheme,		and the	a 125:25— 21 color: 5:21—30

#### [West Ben. Act

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	S	ums not exceeding	3
Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
A STATE OF THE STA	Rs.	Rs.	Rs.
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maniant mates forces, the		solled his	
D—Social and Developmental Services.		old Alexand	
34—Co-operation	37,02,000		37,02,000
35—Industries—Industries	1		01,02,000
DD—Gapital Account of Social and Developmental Services outside the Revenue Account.  96—Capital Outlay on Industrial and Economic Development,	1,76,01,000	24,000	1,76,25,000
nomic Development,	}		
400,00,00,00,00,00,00,00,00,00,00,00,00,			
D—Social and Developmental Services.		endering).—	34
35—Industries—Cottage Industries	)		
DD—Capital Account of Social and Developmental Services outside the Revenue Account.	76,92,000		76,92,000
96—Capital Outlay on Industrial and Economic Development—Cottage Industries.		Lingblend dis	
	TO CHEMINATE	The state of the s	
D—Social and Developmental Services.	- 100 loc		
35—Industries—Cinchona	13,94,000		13,94,000

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1 &	2		
	Sums not exceeding		
Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
E. E. Z.	Rs.	Rs.	Rs.
B—Debt Services.			
16—Interest on Debt and other obligations— Community Development Projects, National Extension Service and Local Development Works.		along School	
D—Social and Developmental Services.		il infunion	
37—Community Development Projects, National Extension Service and Local Development Works.			
FF—Capital Account of Public Works (includ- ing Roads) and Schemes of Miscellaneous Public Improvement outside the Revenue Account.	1,56,25,000	28,13,000	1,84,38,000
109—Capital Outlay on Other Works—Community Development Projects, National Extension Service and Local Development Works.		ley on Makes	
Public Debt.			
Loans for Community Development Projects, National Extension Service and Local Development Works.		energy to be an	0 1216 77 601 200 1420
Loans and Advances by State/Union Territory Governments.	eginedet fing (i) Liberation	greisging Bool okus fribile Emp	half speed a
Loans and Advances under Community Deve- lopment Projects, National Extension Service and Local Development Works.	200100000		Weller of
D—Social and Developmental Services.	-Detter Calenda	Californy to struct	18. 18.18010 - 75 <b>2</b>
38—Labour and Employment	1,47,00,000	PETER GEOMETRI	1.47.00.000
39—Miscellaneous Social and Developmental Organisations—Welfare of Scheduled Tribes and Castes and Other Backward Classes.	64,51,000	2,000	1,47,00,000 64,53,000
39—Miscellaneous Social and Developmental Organisations—Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	42,04,000		42,04,000

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Smilesere dea anod	Sums not exceeding		
Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
Rt., Its Rt.	Rs.	Rs.	Rs.
<ul> <li>E—Multipurpose River Schemes, Irrigation and Electricity Schemes.</li> <li>42—Multipurpose River Schemes.</li> <li>43—Irrigation, Navigation, Embankment and Drainage Works (Commercial).</li> <li>44—Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).</li> <li>EE—Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes Outside the Revenue Account.</li> <li>98—Capital Outlay on Multipurpose River Schemes.</li> <li>99—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).</li> <li>100—Capital Outlay on Irrigation, Navigation Embankment and Drainage Works (Non-Embankment and Drainage Works (Non</li></ul>	4,65,66,000	7,000	4,65,73,000
Commercial).  F—Public Works (including Roads) and Schemes of Miscellaneous Public Improvements.		4.06.000	6,01,32,000
50—Public Works	5,97,26,000	4,06,000	0,01,02,000
FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.  106A—Capital Outlay on Greater Calcutta Development Scheme.	98,92,000		98,92,000
G—Transport and Communications (other than Roads).		T THE SECTION	
53—Ports and Pilotage · · · · ·	7,06,00	0	7,06,000

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Services and purposes.	St	ıms not exceeding	3
of allowed of the book of the	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs.
57—Road and Water Transport Schemes.	ĵ		
GG—Capital Account of Transport and Commu- nications (other than Roads) outside the Revenue Account.	26,83,000	1,60,000	28,43,000
114—Capital Outlay on Road and Water Transport Schemes.	}		
I — Miscellaneous,			• • • • • • • • • • • • • • • • • • • •
64—Famine Relief	1,80,82,000		1,80,82,000
65—Pensions and Other Retirement Benefits	)		
II—Miscellaneous Capital Account outside the Revenue Account.	70,72,000	1,46,000	72,18,000
120—Payments of Commuted Value of Pensions.			
I—Miscellaneous.			A Tolland
67—Privy Purses and Allowances of Indian Rulers.	50,000	Contag of Contag	50,000
68—Stationery and Printing	36,85,000	ation chart	36,85,000
70—Forest	87,59,000	Section 100 in	87,59,000
71—Miscellaneous—Contributions	83,23,000	3,14,000	86,37,000
71—Miscellaneous — Other Miscellaneous Expenditure.			
FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	- 4,20,05,000	2,01,000	4,22,06,000
109—Capital Outlay on Other Works		10 mg	180

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Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs.
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B—Debt Services.	)		
16—Interest on Debt and other obligations —Expenditure on displaced persons.			
I—Miscellaneous.			
71—Miscellaneous—Expenditure on displaced persons.			
71—Miscellaneous—Irrecoverable Loans to displaced persons written off.			
FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	1,91 <b>,23</b> ,000	42,44,000	2,33,67,000
109—Capital Outlay on Other Works—Expenditure on displaced persons.	adding to a	Seoul Frage	
Public Debt.		. Organizate i ha	
Loans for displaced persons			
Loans and Advances by State/Union Territory Governments.			
Loans and Advances to displaced persons	j		
	The second	ti mala	School Series
K—Extraordinary Items.		although the	
78—Pre-partition Payments	. 1,00	00	1,000
78A—Expenditure connected with the Natio	n- 1,66,81,00	00	1,66,81,000

THE RESIDENCE OF THE PROPERTY			
1	2		
	Sums not exceeding		
Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs.
EE—Capital Account of Multipurpose River Schemes, Irrigation and Electricity Sche- mes outside the Revenue Account.			
98—Capital Outlay on Multipurpose River Schemes—Damodar Valley Projects.	1,58,28,000	••	1,58,28,000
FF—Capital Account of Public Works (including Roads) and schemes of Miscellaneous Public Improvements outside the Revenue Account.			
103—Capital Outlay on Public Works	3,30,56,000	43,000	3,30,99,000
II—Miscellaneous Gapital Account outside the Revenue Account.			
124—Capital Outlay on Schemes of Government Trading.	6,36,72,000	3,000	6,36,75,000
Public Debt.			
Permanent Debt			
Floating Debt			
Loans from Central Government (excluding loans for Community Development Projects, etc., and displaced persons).	···	6,88,01,000	6,88,01,000
Other Loans			
oans and Advances by State/Union Territory Governments.			
Coans and Advances by State/Union Territory Governments.	4,95,90,000		4,95,90,000
Total	93,64,90,000	15,37,53,000	1,09,02,43,000